

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.412 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

Order No.06

Date: 08.07.2020

This case is taken up through video conferencing.

Learned counsel for the petitioner submits that a copy of the counter affidavit filed on behalf of the respondent nos.3 and 4 has been served to him on 3rd July, 2020. He, accordingly, prays for two weeks' time to file rejoinder affidavit.

In view of the said prayer, put up this case under the heading "**For Admission**" after two weeks.

Sanjay/

(Rajesh Shankar, J.)